

(b) Statement indicating the position is laid on the Table of the House. [Placed in Library. (See No. LT-3394/82)].

(c) In addition to the compensation amounts payable by the Government of India, as mentioned in reply to Part (a) above, some of the State Governments are also paying additional incentives both in cash and kind from their own resources. However, the quantum thereof varies from State to State and even in a particular State from time to time.

Setting up of High Level Committee to study the working of AIIMS New Delhi and Post Graduate Institute, Chandigarh

887. SHRI ATAL BIHARI VAJ-PAYEE:

SHRI SURAJ BHAN:

SHRIMATI KRISHNA SAHI:

SHRI RAM PRASAD AHIRWAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the terms of reference of the High Level Committee set up to study the working of All India Institute of Medical Sciences, New Delhi; and Post Graduate Institute, Chandigarh;

(b) when was the report submitted; and

(c) salient features of the report and its recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) The terms of reference of the Review Committee for A.I.I.M.S. and P.G.I.M.E.R., Chandigarh are given in the statement.

(b) The Report was submitted on the 30th April, 1981.

(c) The Report of the Empowered Committee, which had been established to go into the recommendations of the Review Committee, has been received. It is being examined for early decisions of the Government.

Statement

The Terms of Reference of the Review Committee for the All India Institute of Medical Sciences and Post-graduate Institute of Medical Education and Research, Chandigarh are as follows:

“(1) To assess how far the Institute has achieved the objectives laid down by the Act of Parliament:

(a) in regard to developing patterns of teaching in undergraduate medical education in all its branches so as to demonstrate a high standard of medical education to all medical colleges and other allied institutions in India;

(b) to bring together in one place educational facilities of the highest order for the training of personnel in all important branches of health activity; and

(c) to attain self-sufficiency in post-graduate medical education.

(2) To evaluate the rural and urban health centre projects of the Institute with reference to their impact in terms of:—

(a) provision of better medical care to the community;

(b) increased motivation to the students; and

(c) introducing increased use of less sophisticated aids for diagnosis and treatment.

(3) To assess the organisational structure for research and to evaluate the work done in the field of research and also to judge its impact on national programmes.

(4) To assess hospital services provided by the institution with reference to quality of treatment and patient care expected of a national institution.

(5) To evaluate the academic and administrative set up of the Institute keeping in view the need, if any, for greater rationalisation and streamlining so as to better achieve the objectives.

(6) To consider the question of giving full autonomy to AIIMS/PGIMER on the pattern of University keeping in view that latter has no service component to people and to suggest amendments to the ACIS so as only important and policy issues are referred to various Bodies and day-to-day routine administrative problems are handled by local administration."

Expansion of Sports Facilities in Educational Institutions and Sports Organisations

888. SHRI RASA BEHARI BEHERA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have drawn any special programme to expand the sports facilities in educational Institutions and sport organisations, to improve the standard for international tournaments and meets; and

(b) if so, the recent achievements in plan and programme in order to compete in Asiad 1982, and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGO): (a) and (b). Under the Constitution of India, sports being a State subject, the State Governments are primarily responsible to assist the educational institutions in development of sports facilities. The Government of India is, however, also rendering assistance to educational institutions for establishment/maintenance of Rural Sports Centres in schools; for development of playfields in schools/colleges/universities; for awarding sports scholarships at school level and at college/university level; for holding coaching camps in different sports/games in universities; for construction of gymnasia and acquiring accessories needed for sports/games in universities and colleges

Some important steps taken by the Government to improve sports standards in the country in the context of Asiad, 1982, include:—

(i) 22 National Sports Federations (connected with disciplines included in IX Asian Games) have drawn up comprehensive plans to prepare Indian teams in consultation with the National Institute of Sports, Patiala, and with the approval of the All India Council of Sports and the Coaching Monitoring Committee.

(ii) A Committee under the Chairmanship of Shri Ram Niwas Mirdha, MP has been set up to monitor the programme of coaching/training of Indian teams.

(iii) Services of foreign coaches have been requisitioned where necessary. Sophisticated sports equipment, not manufactured indigenously, and sports training films have been imported and are being utilised. Adequate international competition, in India and abroad, is being provided to eligible players/sportsmen and women.

(iv) Diet money for sportsmen/women undertaking coaching/training has been increased to Rs. 25/- per head per day. Special leave will be allowed to in-service sportsmen/women for attending coaching camps.

(v) A National Benevolent Fund for Sportsmen is been created.

(vi) Physical facilities are being created by way of indoor training halls laying of synthetic tracks and synthetic hockey turf at NIS Patiala for training of Indian teams.

The results of the special measures being taken are reflected in our achievements in 1981, some of which are mentioned below:—

i) India won 5 gold, 5 silver and 9 bronze medals at Asian Athletic Meet, Tokyo.